

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.9/241/AMR/2022		241	Chinthaginjala Sudhakara Rao Vs. Swathisir Plastic Industries (India) Private Limited & 7 others
	IA(Companies Act)/1/2023	Rule 11 of NCLT Rules	Chintaginjala Sudhakara Rao Vs. M/s Swasthisri Plastic Industries (India) Private Limited & 7 others
	IA(Companies Act)/18/2022	Section 169 of Companies Act	Chinthaginjala Sudhakara Rao vs. Swathisriplastic Industries (India) Pvt Ltd
	IA(Companies Act)/16/2022	169 of Companies Act r/w Rule 11 of NCLT Rules	Chinthagingala Sudhakar Rao vs. Swathisri Plastic Industries (India) Pvt Ltd & 9 Others

**ORDER**

Mr.V.R.Machavaram, Counsel for the Petitioner present. Mr.Naresh Kumar Sangam, Counsel for the Respondents present. For hearing, list the matter on 14.06.2023.

**IA(Companies Act)/1/2023:**

Mr.V.R.Machavaram, Counsel for the Petitioner present. Mr.Naresh Kumar Sangam, Counsel for the Respondents present and seeks time for filing adoption memo. Hence, list the matter on 14.06.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

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